

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-04-2021 AT 12.00 Noon THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/989/2020  
IN  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER : Dr.Ravindranath Kancherla & 1 Another  
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd  
& 12 Others  
UNDER SECTION : Sec 242 (2) of CA, 2013

**ORDER**

Learned Sr. Counsel Mr. P.S. Raman and Ld. Counsel Mr. T.K. Bhaskar for the Applicant are present. Ld. Counsel Mr. Arun Karthik Mohan for the R1 is present.

At request of both the parties, matter is adjourned to **11.06.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

VS